Matters raised

(iii) Status of implementation of recommendations/ observations contained in the Thirty-fourth Report of the Department-related Parliamentary Standing Committee on Labour on Demands for Grants (2018-19), pertaining to the Ministry of Labour and Employment.

Status of implementation of recommendations contained in the Nineteeth Report of the Department-related Parliamentary Standing Committee on Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Sir, I lay a Statement regarding Status of implementation of recommendations contained in the Nineteenth Report of the Department-related Parliamentary Standing Committee on Railways on Demand for Grants (2018-19), pertaining to the Ministry of Railways.

Status of implementation of recommendations contained in the Thirty-fifth Report of the Department-related Parliamentary Standing Committee on Labour

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टम्टा)ः महोदय, मैं वस्त्र मंत्रालय की अनुदान मांगों (2018-19) के संबंध में विभाग-संबंधित श्रम संबंधी संसदीय स्थायी समिति के पैंतीसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूं।

MR. DEPUTY CHAIRMAN: Shrimati Krishna Raj; not there.

REGARDING DEMAND FOR TAKING UP NOTICE UNDER RULE 267

श्री आनन्द शर्मा (हिमाचल प्रदेश)ः माननीय उपसभापित महोदय, इस सदन में उपसभापित के रूप में आज आपका पहला दिन है, मैं सारे सदन की तरफ से और हम सबकी तरफ से आपको बधाई देता हूं।...(व्यवधान)... हमारा नोटिस under Rule 267 है।...(व्यवधान)...

MATTERS RAISED WITH PERMISSION

MR. DEPUTY CHAIRMAN: Now, Matters to be raised with Permission of Chair, Shri Tiruchi Siva.

Need to award Bharat Ratna to Late Dr. Kalaignar Karunanidhi posthumously

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, Dr. M. Kalaignar Karunanidhi, the tallest leader of the country and a Dravidian stalwart has passed away after living five years

short of a century, out of which, he contributed 80 years to public life, fighting for the cause of the downtrodden, backward and the suppressed people. Sir, he headed a political party for fifty years uninterrupted. He has got a long list of achievements which will bring feathers in his crown. He was an outstanding orator, a prolific writer, a novelist, a shortstory writer, a philosopher, a philanthropist and also a dramatist. He was an actor and he also wrote scripts for eighty movies. Sir, he is unparalleled and he made a mark in all walks of life. He excelled everyone and his life cannot be described in words. I would like to say that he was a staunch and untiring soldier. He was fighting, till his last breath, for social justice, secularism, state autonomy and self-respect. As a five-time Chief Minister, he legislated historical laws which are to be remembered for ever. A few to highlight are: equal rights for women in ancestral property, widows' rehabilitation, slum clearance board and many other boards for unorganised sector and even for transgenders. He brought so many revolutionary reforms. He coined new dignified terms for those people who had been insulted. He was the first one to abolish riksha which was pulled by men. That was a very radical and progressive achievement. He said that no person should live in slums; slums should be removed; and in their place multi-storey buildings must come. The term 'differently abled' was coined by him. It would not be an exaggeration if we call him an epoch in history. He shook hands for relationship and at the same time never compromised in policies and never hesitated to raise voice for the rights.

I would urge the Government to confer upon him posthumous Bharat Ratna Award which will be a real tribute for his outstanding and exemplary work which had left an indelible mark in the annals of history. Thank you very much, Sir.

SHRI GHULAM NABI AZAD (Jammu and Kashmir): Sir, I associate myself with the mention made by the hon. Member.

SHRIMATI AMBIKA SONI (Punjab): Sir, I also associate myself with the mention made by the hon. Member.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

SHRI Y. S. CHOWDARY (Andhra Pradesh): Sir, I also associate myself with the mention made by the hon. Member.

SHRI PARTAP SINGH BAJWA (Punjab): Sir, I also associate myself with the mention made by the hon. Member.

SHRI HUSAIN DALWAI (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

SHRI K.G. KENYE (Nagaland): Sir, I also associate myself with the mention made by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the mention made by the hon. Member

KUMARI SELJA (Haryana): Sir, 1 also associate myself with the mention made by the hon. Member

SHRI JAIRAM RAMESH (Karnataka): Sir, I also associate myself with the mention made by the hon. Member.

SHRI BHUBANESWAR KALITA (Assam): Sir, I also associate myself with the mention made by the hon. Member.

SHRI RAJ BABBAR (Uttarakhand): Sir, I also associate myself with the mention made by the hon. Member.

SHRI RONALD SAPA TLAU (Mizoram): Sir, I also associate myself with the mention made by the hon. Member.

SHRI K.C. RAMAMURTHY (Karnataka): Sir, I also associate myself with the mention made by the hon. Member.

PROF. JOGEN CHOWDHURY (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the mention made by the hon. Member.

SHRI D. RAJA (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री वीर सिंह (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री जावेद अली खान (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

20

سميذهم كرتا بون.

श्री अनुभव मोहंती (ओडिशा): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्रीमती मीशा भारती (बिहार): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करती हूं।

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

श्री राम कुमार कश्यप (हरियाणा): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूं।

SOME HON. MEMBERS: Sir, we also associate ourselves with the mention made by the hon. Member.

श्री उपसभापतिः जिन लोगों ने भी associate किया है, kindly उनका नाम नोट कर लें। आप कृपया जैसा माननीय चेयरमैन ने कहा कि स्लिप पर नाम भेज दें, तो सुविधा होगी।

REGARDING DEMAND FOR TAKING UP NOTICE UNDER

RULE - 267 – *Contd...*

श्री आनन्द शर्माः माननीय उपसभापित महोदय, मेरा रूल 267 के अंतर्गत नोटिस है और वह नोटिस इस सदन की कार्यवाही निलंबित करके एक महत्वपूर्ण विषय पर चर्चा के लिए है। मैं, मेरा दल और पूरा विपक्ष चाहते हैं कि सदन व्यवस्थित रूप से चले। आप पीठ पर विराजमान हैं, इसलिए आपसे यह आग्रह है कि जो नोटिस दिया गया, वह एक बहुत बड़े घोटाले का, राफेल डील का, जिसमें 33 हजार करोड़ रुपए की रिश्वत के आरोप हैं। ...(व्यवधान)...

श्री उपसभापतिः माननीय आनन्द जी, आप बड़े अनुभवी सांसद हैं। ...(व्यवधान)...

श्री आनन्द शर्माः देश के 61 हजार करोड़ रुपए बर्बाद हुए। ...(व्यवधान)... हमारी यह मांग है कि इस पर चर्चा हो और इसके लिए जेपीसी कायम की जाए। ...(व्यवधान)...

श्री उपसभापतिः माननीय आनन्द जी, आप बड़े अनुभवी सांसद हैं और आप जानते हैं कि आप जिस रूल के तहत बहस चाहते हैं, उसकी परिमशन सिर्फ माननीय चेयरमैन दे सकते हैं। ...(व्यवधान)... चूंकि माननीय चेयरमैन ने हमें इसके लिए इज़ाजत नहीं दी है, इसलिए मैं आज इस विषय पर बहस के लिए इजाज़त नहीं दे सकता हूं।

श्री आनन्द शर्माः सर, यह बात मुझे मालूम है, लेकिन मेरी बात सुनी जाए। ...(व्यवधान)... उसके बाद जैसे आप कहेंगे ...(व्यवधान)... मुझे यह कहना है ...(व्यवधान)...

श्री उपसभापतिः माननीय आनन्द जी, आप यहां की परंपरा से भली-भांति अवगत हैं। ...(व्यवधान)...

[†]Transliteration in Urdu script.